

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 1822
ANSWERED ON 05TH DECEMBER, 2024**

MAINTENANCE OF NATIONAL HIGHWAYS

1822. ADV. CHANDRA SHEKHAR:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the current condition of existing National Highways, including the percentage requiring urgent repairs or upgrades;**
- (b) the details of allocation, utilization along with reasons for underutilisation of funds earmarked for maintenance of National Highways during the last five years;**
- (c) the number of kilometers of National Highways that have undergone maintenance or improvement works during each of the last five years, NH-wise;**
- (d) the proposal of the Government to address the maintenance backlog, if any, and strategies to improve the overall condition of the National Highways network; and**
- (e) the details of innovative technologies or methods being employed or considered to enhance the durability and reduce the maintenance requirements of National Highways?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) Out of 1,46,195 km length of National Highways (NH) network in the country, damages have been reported in about 816 km length during the current financial year.**

Development and maintenance of NHs is a continuous process. The conditions of NHs are assessed from time to time by Ministry of Road Transport and Highways (MoRTH) and its various executing agencies. The maintenance works on NHs are accordingly taken up from time to time to keep the NHs in traffic worthy condition.

(b) Details of funds allocated and expenditure incurred by MoRTH on Maintenance and Repair (M&R) of NHs during the last five years are as under:-

Year	Amount in Rs. Crore	
	Allocation	Expenditure
2019-20	3,418	3,011
2020-21	5,948	5,948
2021-22	5,214	5,135
2022-23	6,510	6,278
2023-24	6,581	6,523

(c) State / Union Territory (UT) – wise details of NH length maintained / repaired / improved under all types of M&R works during the last five years are at Annexure.

(d) The Government has prioritized the maintenance of existing NH network and inter-alia evolved a mechanism to ensure M&R of all NHs sections through accountable maintenance agency.

The M&R of stretches of NHs, where development works have commenced or Operation, Maintenance and Transfer (OMT) Concessions/ Operation and Maintenance (O&M) Contracts have been awarded, are the responsibility of the concerned Concessionaires/ Contractors till the end of the Defect Liability Period (DLP)/ the Concession Period. Similarly, for NHs stretches undertaken under TOT (Toll Operate and Transfer) and InvIT (Infrastructure Investment Trust), M&R responsibility lies with concerned Concessionaire till the end of the Concession Period.

For all remaining sections of NHs stretches, Government has taken a policy decision to undertake maintenance works through Performance based Maintenance Contract (PBMC) or Short Term Maintenance Contract (STMC).

(e) MoRTH encourages the adoption of innovative technologies or methods to enhance the durability and reduce the maintenance requirements of NHs (depending upon factors like rainfall, terrain type, soil category etc.). Such innovative technologies or methods include stabilization of subgrade, geosynthetic reinforced layer(s) in sub-base / base, concrete roads / whitetopping, perpetual pavement, Hi-performance bituminous mixes, modified bitumen / bituminous mixes, Fiber Reinforced Concrete, Cement Grouted Bituminous Mixes, intelligent compaction etc.

ANNEXURE**ANNEXURE REFERRED TO IN REPLY TO PART (c) OF LOK SABHA UNSTARRED QUESTION NO. 1822 ANSWERED ON 05.12.2024 ASKED BY ADV. CHANDRA SHEKHAR REGARDING MAINTENANCE OF NATIONAL HIGHWAYS****State / UT – wise details of NH length maintained / repaired / improved under all types of M&R works during the last five years:-**

S. No.	State/UT	Length in Km				
		2019-20	2020-21	2021-22	2022-23	2023-24
1	Andhra Pradesh	2,757	3,073	2,950	3,257	2,757
2	Arunachal Pradesh	0	88	116	174	0
3	Assam	575	727	670	749	575
4	Bihar	309	464	489	361	309
5	Chhattisgarh	20	89	144	53	20
6	Goa	13	13	13	50	13
7	Gujarat	2,998	3,092	3,130	3,429	2,998
8	Haryana	716	830	1,227	1,706	716
9	Himachal Pradesh	370	488	471	500	370
10	Jharkhand	435	776	782	818	435
11	Karnataka	2,021	1,881	1,753	1,627	2,021
12	Kerala	119	216	123	184	119
13	Madhya Pradesh	1,371	1,412	1,513	1,680	1,371
14	Maharashtra	1,102	1,382	1,467	1,724	1,102
15	Manipur	420	381	461	430	420
16	Meghalaya	47	73	40	232	47
17	Mizoram	53	279	423	17	53
18	Nagaland	63	159	83	84	63
19	Odisha	86	416	659	880	86
20	Punjab	562	972	1,083	1,538	562
21	Rajasthan	2,344	2,910	3,106	3,300	2,344
22	Sikkim	31	97	28	28	31
23	Tamil Nadu	869	820	941	1,329	869
24	Telangana	563	943	889	1,270	563
25	Tripura	185	432	343	337	185
26	Uttar Pradesh	2,460	2,644	3,021	3,953	2,460
27	Uttarakhand	218	407	739	718	218
28	West Bengal	231	134	218	95	231
29	Andaman & Nicobar Islands	36	43	11	94	90
30	Dadra & Nagar Haveli and Daman & Diu	49	49	49	49	12
31	Jammu and Kashmir	429	429	454	334	428
	Total	21,450	25,721	27,393	31,002	36,503
